WILL BE TAKEN UP ON 7[™] SEPTEMBER, 2015

HARYANA VIDHAN SABHA

Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 4^{TH} September, 2015.

Acquired Land used for others purposes

*732. SH. BANWARI LAL, M.L.A.: Will the Chief Minister be pleased to state

:-

- a) whether any matter has come to the notice of Government regarding use of acquired Land for the purposes other than for purpose it was acquired during the period March, 2009 to September, 2014; if so, the details thereof; and
- b) whether any complaints regarding corruption for issuing CLU during the period March, 2009 to September, 2014 has been received by the Government; if so, the action taken thereon by the Government?

Chandigarh: The 27th August, 2015 SUMIT KUMAR, Principal Secretary, Haryana Vidhan Sabha